IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

24. IA-2723(MB)2023,
IA-4048(MB)2023 IN
C.P. (IB)/3231(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **31.10.2023**

NAME OF THE PARTIES: National Steel And Agro Industries Limited
Vs
Mithesh Trading Private Limited

SECTION: 9,30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Counsel for the Petitioner and Respondent present. None for the Respondent.
2. On the request of the counsel for the Petitioner, list this matter for further hearing on **09.11.2023.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR